

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 248  
206/241-242/ND/2018

IN THE MATTER OF:

M/s. Purnima Gupta

... Applicant/Petitioner

Versus

M/s. Purnima Colonizers Pvt.

... Respondent

Under Section: 241/242

Order delivered on 01.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)


PRESENTS:

Ms. Swaralipi Deb Roy for the Applicant

Ms. Pooja M. Saigal, Advocate and Shantanu Chaturvedi, Advocate

ORDER

Renotify this case on 01.03.2021



(T.S. SINGH)  
COURT OFFICER